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Title: Introduction of the Industrial Employment and Environmental Protection Bill, 2018.

SHRI DHARAM VIRA GANDHI (PATIALA): Sir, I beg to move for leave to introduce a Bill to provide employment to the local residents of any area in which an industry has been or is going to be set up, ensure basic income to all workers and to establish a regulatory mechanism to protect environment from any adverse effects due to industrialisation in such area and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to employment to the local residents of any area in which an industry has been or is going to be set up, ensure basic income to all workers and to establish a regulatory mechanism to protect environment from any adverse effects due to industrialisation in such area and for matters connected therewith or incidental thereto.”

The motion was adopted.

SHRI DHARAM VIRA GANDHI : Sir, I introduce** the Bill.

